

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 204  
IB-485/ND/2020**

**IN THE MATTER OF:**

**M/s. Packaging solutions**

**...PETITIONER**

**Vs.**

**M/s. Tosiba Appliances Company Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 05.03.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Sumit Kalra, Advocate**

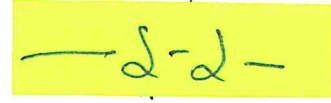
**For the Respondent/ Corporate-debtor :**

**ORDER**

Learned counsel for the petitioner is present and seeks time to file all the invoices by way of supplementary affidavit. Post the matter to 20<sup>th</sup> March, 2020.



**(V.K. Subburaj)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**